

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2253

ANSWERED ON:07.12.2006

CERTIFICATE OF INTERNATIONAL STANDARD TO AIRPORTS

Bishnoi Shri Kuldeep;Satheedevi Smt. P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of airports in the country which have certificate of international standard;
- (b) whether the Government has any plan to upgrade the airports which do not have such certificate/licence;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to ensure that all the airports in the country meet the safety standards set up by the International Civil Aviation Organisation (ICAO)?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Directorate General of Civil Aviation (DGCA) has issued license in conformity with International Civil Aviation Organisation (ICAO) requirement to Indira Gandhi International Airport Delhi, Chhatrapati Shivaji International Airport Mumbai, Cochin International Airport Limited (CIAL), Cochin in the country, which are being used for International Air Transport Services.

(b) The process of licensing of other civil airports operating international flights is in progress.

(c) As part of the licensing process, Chennai, Kolkata, Trivandrum, Jaipur Varanasi, Lucknow, Ahmedabad, Calicut Coimbatore and Hyderabad used for International Air Transport Services have already been inspected and the license will be issued for these airports after necessary corrective action on some of the shortcomings as detected during the inspection is taken by the airport operator, Airports Authority of India for above airports.

(d) The Government has already incorporated the requirement in the Aircraft Rules, 1937 for licensing of aerodromes used for scheduled flight operations. During the process of licensing DGCA ensures that the aerodromes meet the safety standards as required in the ICAO documents.